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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 671/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: Kleentech Facility Management Pvt. Ltd.
V/s.
ROC, Mumbai

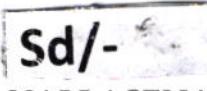
SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
42	Rupesh R. Mahadevshwarg. PCS		

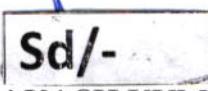
ORDER

CP No. 671/252(1)/NCLT/MB/MAH/2017

For RoC report has not come, at request of the Petitioner's Counsel, list this matter on **18.12.2017**.


V. NALLASENAPATHY

Member (Technical)


B.S.V. PRAKASH KUMAR

Member (Judicial)